

Dear Sir / Mam,

Warm regards.

As consultations asked from you, here is my views point wise, appropriate to all citizens and industry -

**There should be an end to inspector and license raj in this country in every area.**

**Broadcasting or any business in India should be under ROC with specific net worth.**

**Countries of Europe and USA, companies don't need licenses for uplinking of TV channels.**

**However a tough regulation is required for content production**, even on Web portals, internet and you tube channels and other ways of content distributions to public, So far Indian government is doing Zero monitoring in content regulation and its impact on society.

We should have two criteria in the broadcasting industry, National and regional.

**Big Broadcast companies like Star groups are destroying families and Indian culture though its contents but you are totally failed to monitor it and never taken any action against them.**

If you want to stop illegal practice in Broadcasting, stop licensing and leave it in open market.

Company who have given their Uplink and Downlink permissions on rent, ban them for lifetime and impose a fine of Rs.10 CR for each permission they have rented. Also there should be a criminal proceedings against them.

Stop all local TV channels run on any platform.

For National News channels, Rs.50 CR net worth should require, for regional news channel it should be less than Rs.20 CR

Net worth for regional non news channels, Rs. 5 CR is more than sufficient.

Application process for TV Channels should be completed in 30 to 45 days and a citizen charter must apply with all departments and Ministry.

However, If Ministry still want a TV channel permission process, Then, for all Approvals, Joint Secretary of all departments should be the final and uppermost Authority.

Since Satellite bandwidth and Uplinking Facilities are pure selling business, so, **Auction** of TV channel's permission will be totally a big calamity for Broadcast Industry and illegal.

Carrier fee of TV Channles on Cable and DTH Platforms should be free like Europe and USA. Total Number of Cable and DTH operators should be limited to 2 or 3.

Regards

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